

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P(IB) No.363/KB/17

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company	Punjab National Bank -Vs- Divyajyoti Sponge Iron Pvt Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mr Aniruddha Roy, Adv
 Mr Arun Kumar Gupta, FCA
 Ms. Wishik Ganguly, Adv
 Mr. Arishik Gupta, Adv.
 Ms. Rini Aich, Adv.
 Mr. SK. Sharukh Raja, Adv.

} For the RP] Ganguly
 10/1/18

Abhishek Sardar
 Advocate

for operational creditors 10/1/18

ORDER

Ld. Counsel on behalf of the Resolution Professional (RP) and the Ld Advocate for the operational creditor is present.

On perusal of the records it appears that the case is already listed on 18/01/2018.

Ld. Counsel appearing on behalf of RP sought leave of the Court for filing Progress Report. Progress Report may be filed by the end of the day.

List it on 18/01/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)